

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-42/1996(Pt.)/ 6879 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri V. K. Chandak
District & Sessions Judge,
Jorhat.


Dated Guwahati the 28th November, 2018.

Sub: **Casual Leave along with head quarter leave permission**
Ref:- Your letter No. JJA/9005/2018, dtd. 22.11.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for 1(one) day Casual Leave on 26.11.2018 along with headquarter leave permission w.e.f. morning of 23.11.2018 till the morning of 27.11.2018, has been granted/rejected.

Yours faithfully,

 23.11.18

JOINT REGISTRAR (VIGILANCE)

Balan